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मध्यप्रदेश राजपत्र

(असाधारण) प्राधिकार से प्रकाशित

क्रमांक 115]

भोपाल, मंगलवार, दिनांक 19 मार्च 2013-फाल्गुन 28, शक 1934

ऊर्जा विभाग

मंत्रालय, वल्लभ भवन, भोपाल

Bhopal, the 19th March 2013

- 1. No. 2260-F-3-24-2009-XIII.—State Government has notified M.P. Electricity Reforms Transfer Schemes Rules 2006 *vide* notification dated 3rd June 06 whereby the functions, properties, interest rights and obligations of the Residual Madhya Pradesh State Electricity Board relating to Bulk Purchase and Bulk Supply of Electricity along with the related agreements and arrangements have been transferred and vested in MP Power Management Company Limited (MP PMCL), formerly known as MP Power Trading Company Limited (TRADECO).
- 2. In order to keep the retail tariff uniform in the entire State without sacrificing the incentive for loss reduction & efficiency gains by Discoms during the transient phase of power sector reforms and since the revenue requirement are different for all the three Discoms, the State Government reallocated the capacity available as on March 2012 *vide* Gazette Notification No. 2660-F-3-24-2009-XIII, dated 29th March 2012.
- 3. With the similar intent, *vide* this order, the State Government supersedes Gazette Notification No. 2660/F-3-24/2009-XIII dated 29th March 2012 in order to allocate new capacities and achieve the same objective of maintaining uniform retail tariff in the entire State and hence reallocates the capacity available as on date to the three Distribution companies in the manner prescribed below:—
 - (i) Summary of total installed generation capacity available to the State:—

Table - 1: Total Available Generation Capacity

S. No.	MP's Power Share from	Installed Capacity (MW)	MP Share (MW)	
(1)	(2)	(3)	(4)	
1	Central sector WR	9,193.00	2,101.00	
2	Central sector ER	1,500.00	75.00	
3	DVC	500.00	200.00	

(1)	(2)	(3)	(4)	
4	Indira Sagar Project	1,015.00	1,015.00	
5	Sardar Sarovar Project	1,450.00	827.00	
6	Omkareshwar HEP	520.00	520.00	
7	InterState Hydel	646.00	379.00	
8	GENCO Thermal	2,870.00	2,770.00	
9	GENCO Hydro	605.00	605.00	
		Total18,299.00	8,492.00	

⁽ii) The total available generation capacity as shown in Table 1 above is reallocated to the Discoms as shown below:—

Table - 2: Reallocation of Generating Capacity to Discoms

Discom	Generation Capacity Allocation				
	%	MW			
M.P. Madhya Kshetra Vidyut Vitaran Co. Ltd.	32.56%	2,765.28			
M.P. Paschim Kshetra Vidyut Vitaran Co. Ltd.	39.22%	3,330.68			
M.P. Poorv Kshetra Vidyut Vitaran Co. Ltd.	28.22%	2,396.04			

- (iii) The plant-wise reallocation of available generation capacities to the Discoms shall be as per **Appendix—I.**
- (iv) The power generation available from captive power producers, mini/ micro hydel projects or from non conventional energy sources not included in the above capacity allocation, are deemed to be assigned to the Discoms in whose geographical location such power project exists.
- 4. In addition to the above allocation, the specific allocation of 200 MW made available to the State from the un-allocated power of CGSs of WR for supply to drought prone districts of Bundelkhand Region are assigned to the MP Poorv Kshetra Vidyut Vitaran Co. Ltd., for the drought prone area Sagar Region exclusively. After considering the specific allocation for Bundelkhand Region the effective allocation of generating capacity to the Discoms is detailed in **Appendix-2** and shall be as under:

Table -3: Final allocation of Generating Capacity to Discoms

Discom	Generation Capaci	ty Allocation
	%	MW
M.P. Madhya Kshetra Vidyut Vitaran Co. Ltd.	31.77%	2,761.53
M.P. Paschim Kshetra Vidyut Vitaran Co. Ltd.	38.23%	3,322.73
M.P. Poorv Kshetra Vidyut Vitaran Co. Ltd.	29.83%	2,592.74

5. The above allocation is subject to following conditions:—

- (i) The above proportions of capacity allocation shall be revised in case of change in allocation of unallocated power in inter-state Generating Stations (ISGS) by the Gol,
- (ii) MP PMCL shall arrange short term power purchases which shall be allocated by MP PMCL to Discoms based on their requisition or otherwise allocation shall be done among the three Discoms in the same proportion as indicated in Table-3 above.

6. The capacities as indicated below are assigned to MP PMCL:—

- (i) The capacities not assigned to any of the Discoms
- (ii) Additional capacities, if any, added from the new generating stations expected during FY 2013-14
- (iii) Un-allocated energy to the Discoms, out of the available energy, in the Tariff Order for FY 2013-14 due to 'Merit Order Dispatch (MOD)'.

Subject to the condition that three distribution companies of the State shall be having first charge on such capacities. MP PMCL will allocate power as per the requirement subject to the available capacity and surplus power if any, shall be traded by MP PMCL. Bulk Power Supply Tariff shall be decided by the Appropriate Commission.

Table - 4: Generating Stations Allocated to MP PMCL

New Generation Stations	Installed Capacity (MW)	MP	Share
		%	MW
NTPC Sipat - Stage I (3 units)	1980	17%	341
NTPC Korba – III	500	-	77
IPP Torrent	1147	-	100
Singaji TPS Phase 1 Unit-1	600	100%	600
Singaji TPS Phase 1 Unit-2	600	100%	600
Satpura TPS Extension Unit-10	250	100%	250
Satpura TPS Extension Unit-11	250	100%	250
NTPC Mauda TPS Unit-1	500	16%	78
NTPC Mauda TPS Unit-2	500	16%	78
Vindhyachal Mega Project Stage 4, Unit 1	500	26%	143
Vindhyachal Mega Project Stage 4, Unit 2	500	26%	128
DVC Durgapur Steel TPS Unit-1	500	10%	50
DVC Durgapur Steel TPS Unit-2	500	10%	50
UMPP Sasan, Sidhi	1320	38%	495
Bina Power, Sagar Unit-1	250	70%	175
Bina Power, Sagar Unit-2	250	70%	175
Jaiprakash Power, Nigri, Unit-1	660	38%	248
Jaiprakash Power, Nigri, Unit-2	660	37%	247
MB Power, Annupur	600	35%	210
BLA Power, Narsinghpur	45	35%	16
M/s Jhabua Power, Seoni	600	35%	210
Lanco TPS, Amarkantak	300	100%	300
To	otal13,012.00		4,821.00

In addition to above additional capacity, if any including Central/ State Sector the same shall also be assigned to MP PMCL.

7. Following general guidelines shall be applicable for monthly allocation of power among Discoms:—

- (i) Each Discom shall submit their demand to MP PMCL for the next month by 15th of each month.
- (ii) MP PMCL shall allocate the unallocated capacity as shown in Table 4 among Discoms by 20th of each month. Allocation shall be as per the requirement subject to the available capacity.
- (iii) For day ahead scheduling of power, the prevalent rules and regulations as laid down by Madhya Pradesh Electricity Regulatory Commission shall be applicable.
- (iv) On the basis of capacity allocation, SLDC shall intimate entitlement of each Discom in ISGS, MPPGCL (MP Share), NHDC Joint Ventures, SSP etc. to MP PMCL.
- (v) MP PMCL, in consultation with Discoms, shall furnish the requisition of power of respective Discom in ISGS, MPPGCL (MP Share), NHDC Joint Ventures, SSP etc. to SLDC limited to entitlement.
- (vi) MP PMCL shall also furnish details of Short Term Power Purchase to be allocated to Discoms based on their requisition.
- (vii) Discoms while submitting their requisition to MP PMCL shall also indicate surplus / deficit if any, which can be allocated to other Discoms by SLDC in consultation with respective Discom.
- (viii) SLDC after receipt of MP drawl schedule from WRLDC shall compile and issue drawl schedule of each Discom to MP PMCL and generation schedule to MPPGCL (MP share) based on merit order despatch.
- (ix) The surplus power shall be sold outside the state or to any other utilities by the MP PMCL in case of non-absorption by the Discoms.
- (x) Priority in allocation shall be given to those Discoms who submit the demand in time. If any Discom fails to submit the demand in time, allocation shall be made appropriately by MP PMCL as per overall availability.
- (xi) SLDC will calculate the UI charges among Discoms / Generators based on Total allocation and scheduling (Intra State ABT).
- (xii) Discoms shall provide short-term power requirement to MP PMCL at least four months in advance.
- (xiii) In the event of non submission of monthly requirement by Discoms in time, the decision of MP PMCL shall be final and binding on the Discoms in regard to
 - (a) Capacity allocation (of unallocated capacity) and
 - (b) Arrangements made for short term power purchase

8. Following guidelines shall be followed for the purpose of billing:-

- (i) On the basis of State Energy Accounting issued by SLDC, MP PMCL shall issue energy charges bills for the previous month to Discoms by 10th of each month on the basis of actual two-part tariff. Supplementary bills if necessary shall be issued within one month from the date of issue of monthly energy bill.
- (ii) To meet its own expenses, MP PMCL shall supply the power to DISCOMs at the tariff as determined/ approved by the MPERC plus "trading margin", also as approved by MPERC. Till trading margin is decided by MPERC, monthly bills shall be raised by MP PMCL to Discoms to meet out their expenses on actual basis in proportion to the energy drawl by respective Discom.

9. Right to amend the reallocation of generating capacity :-

The State Government by issue of separate orders from time to time may amend reallocation of generating capacity among the Discoms and make such provisions as may appear to be necessary for removing the difficulties arising satisfying the consumer demand across the State in a judicious manner.

> By order and in the name of the Governor of Madhya Pradesh, M. K. GUPTA, Addl. Secy.

Appendix-1

Allocation of Installed Generation Capacity Among MP Discoms (excluding Specific Allocation of 200 MW to Bundelkhand Region) ALLOCATION (excluding specific ALLOCATION (excluding specific

			Total	Specific	Allocation to	allocation of 200 MW to		allocation of 200 MW to Bundelkhand				
SI	. Name of	Total	Allcoation	Allocation to	state(excludi	Bund	elkhand regi	ion)	region)			
No.	Power Station	Power Station	Capacity	(MP state)	Bunelkhend	ng specific		(in %)			(in MW)	
			from score)	Region	allocation)	Central	West	East	Central -	West	East	
						Discom	Discom	Discom	Discom	Discom	Discom	
A. SII/	ARE ALLOCATION FROM CENTRAL SECTOR STATION (WI	₹):-										
	KSTPS	2,100.00	490.00	53.00	437.00	31%	37%	32%	135.47	161.69	139.84	
	VSTPS-I	1,260.00	445.00	32.00	413.00	37%	32%	31%	152.81	132.16	128.03	
3	VSTPS-II	1,000.00	321.00	25.00	296.00	35%	35%	30%	103.60	103.60	88.80	
4	VSTPS - III	1,000.00	250.00	25.00	225.00	35%	40%	25%	78.75	90.00	56.25	
` 5	KAWAS GPP	656.00	140.00	0.00	140.00	25%	40%	35%	35.00	56.00	49.00	
6	GANDHAR GPP	657.00	117.00	0.00	117.00	30%	38%	32%	35.10	44.46	37.44	
7	KAKRAPAR APS	440.00	111.00	11.00	100.00	35%	40%	25%	35.00	40.00	25.00	
8	TARAPUR APS	1,080.00	234.00	28.00	206.00	35%	40%	25%	72.10	82.40	51.50	
9	SIPAT-II	1,000.00	193.00	26.00	167.00	30%	40%	30%	50.10	66.80	50.10	
	TOTAL	9,193.00	2,301.00	200.00	2,101.00				697.93	777.11	625.96	
B. 511/	ARE ALLOCATION FROM CENTRAL SECTOR STATION (ER	}:-		•								
1	KAHALGAON-STPS II	1,500.00	75.00	0.00	75.00	20%	53%	27%	15.00	39.75	20.25	
2	DVC (MTPS)	500.00	200.00	0.00	200.00	14%	53%	33%	28.00	106.00	66.00	
	TOTAL ·	2,000.00	275.00	0.00	275.00		···		43.00	145.75	86.25	
C. SHA	ARE ALLOCATION FROM ISP (JOINT VENTURE OF NHPC	& GoMP):-							•			
	8x125 MW INDIRA SAGAR and INDIRA SAGAR LBC	1,015.00	1,015.00	0.00	1,015.00	25%	53%	22%	253.75	537.95	223.30	
	ARE ALLOCATION FROM SSP :-			· · · · · · · · · · · · · · · · · · ·				· · · · · · · · · · · · · · · · · · ·				
1	CANAL HEAD POWER STATION	250.00	143.00	0.00	143.00	25%	43%	32%	35.75	61.49	45.76	
2	RIVER BED POWER HOUSE	1,200.00	684.00	0.00	684.00	25%	43%	32%	171.00	294.12	218.88	
	TOTAL	1,450.00	827.00	0.00	827.00				206.75	355.61	264.64	
E. SH	ARE ALLOCATION FROM OMKARESHWAR HEP :-						····	L			· ·	
1	Omkareshwar Complex	520.00	520.00	0.00	520.00	25%	45%	30%	130.00	234.00	156.00	
F. SII/	ARE ALLOCATION FROM MPPGCI (MP SHARE BASIS):											
	THERMAL	TOTAL	[Ĭ							
1	AMARKANTAK COMPLEX	240.00	240.00	0.00	. 240.00	40%	33%	` 27%	96.00	79.20	64.80	
2	AMARKANTAK EXTN.	210.00	210.00	0.00	210.00	40%	33%	27%	. 84.00	69.30	56.70	
3	SATPURA COMPLEX (PH-1 & II & III)	1,080.00		0.00	980.00	39%	32%	29%	382.20	313.60	284.20	
4	SANJAY GANDHI COMPLEX	840.00	840.00	0.00	840.00	40%	32%	28%	336.00	268.80	235.20	
5	SANJAY GANDHI COMPLEX-EXT	500.00	500.00	0.00	500.00	40%	32%	28%	200.00	160.00	140.00	
-	Sub-Total (MPPGCL-Thermal)	2,870.00	2,770.00	0.00	2,7/0.00	40/4	3270	20/4	1,098.20	890.90	780.90	
1	MPPGCL -Inter State (Hydel)	2,670.00	2,770.00	0.00	2,770.00				1,050.20	630.50	700.50	
-	GANDHI SAGAR	115.00	58.00	0.00	58.00	50%	27%	23%	29.00	15.66	13.34	
	RANAPRATAP & JAWAHARSAGAR	271.00	136.00	0.00	136.00	50%	30%	20%	68.00	40.80	27.20	
	PENCH		 						42.80	42.80	21.40	
	RAIGHAT	160.00	107.00	0.00	107.00	40%	40%	20%		9.20		
1 - 4	UPPCL (RIHAND, MATATEELA)	45.00 55.00	23.00	0.00	23.00	40%	40%	20%	9.20	20.90	4.60 15.95	
	Sub-Total (MPPGCL-Inter State Hydel)	55.00 646.00	55.00	0.00	55.00	33%	38%	29%	18.15 167.15	129.36	15.95 82.49	
-		646.00	3/9.00	0.00	379.00		<u> </u>		167.15	129.36	82.49	
—	MPPGCL Hydel Projects for MP	100.00	100.00	\ <u>\</u>	100.00	350		35.07	35.00	50.00	25.00	
1-1	BARGI	100.00	100.00	<u>\0.00</u>			50%	25%	25.00	50.00	25.00	
	BIRSINGHPUR	20.00	20.00	0.00		20%	50%	30%	4.00	10.00	6.00	
	BANSAGAR-I (TONS)	315.00		0.00	·		40%	30%	94.50	126.00	94.50	
	BANSAGAR-II (SILPARA)	30.00		0.00		 	40%	30%	9.00	12.00	9.00	
	BANSAGAR-III (DEOLOND)	60.00	60.00	0.00	60.00	+	40%	30%	18.00	24.00	18.00	
***************************************	BANSAGAR-IV (JHINNA)	20.00		0.00	+		40%	30%	6.00	8.00	6.00	
-7	MARHIKHEDA complex	60.00	60.00	0.00		-	50%	30%		30.00	18.00	
	Sub-Total (MPPGCL-State Hydel)	605.00	605.00	0.00	605.00				168.50	260.00	176.50	
	TOTAL MPPGCL HYDEI (Including Inter state projects)	1,251.00	984.00	0.00	984.00	34.11%	39.57%	26.32%	335.65	389.36	258.99	
	FOTAL MPPGCL (Thermal+ Hydel including inter state)	4,121.00	3,754.00	0.00	3,754.00	38.20%	34.10%	27.70%	1,433.85	1,280.26	1,039.85	
	Gross Capacity (Central Sector+ISP+SSP+OMKARESHWAR+MPPGCL)	18,299.00	8,692.00	200.00	8,492.00	32.56%	39.22%	28.22%	2,765.28	3,330.68	2,396.04	

Appendix-2

SI No.	St Nume of	Total Capacity Capacity	Total Allcoation (MP state)	Allocation to Bunelkhend	Specific Allocation to ocation to state(excludi		ON (including tion of 200 N letkhand reg (in %)	g specific IW to ion)	ALLOCATION (including specific allocation of 200 MW to Bundelkhand region) (in MW)		
				Region	allocation)	Central Discom	West Discom	East Discom	Central Discom	West Discom	East Discom
	ARE ALLOCATION FROM CENTRAL SECTOR STATION (WI	R):-		***************************************						·	
	KSTPS	2,100.00	490.00	53.00	437.00	28%	33%	39%	135.47	161.69	192.84
	VSTPS-1	1,260.00	445.00	32.00	413.00	34%	30%	36%	152.81	132.16	160.03
	VSTPS-II	1,000.00	321.00	25.00	296.00	32%	32%	36%	103.60	103.60	113.80
	VSTPS - III	1,000.00	250.00	25.00	. 225.00	31%	36%	33%	78.75	90.00	81.25
·	KAWAS GPP	656.00	140.00	0.00	140.00	25%	40%	35%	35.00	56.00	49.00
	GANDHAR GPP	657.00	117.00	0.00	117.00	30%	38%	32%	35.10	44.46	37.44
	KAKRAPAR APS	440.00	111.00	11.00	100.00	31%	36%	33%	35.00	40.00	36.00
	TARAPUR APS	1,080.00	234.00	28.00	206.00	31%	35%	34%	72.10	82.40	79.50
	SIPAT-II	1,000.00	193.00	26.00	167.00	26%	35%	39%	50.10	66.80	76.10
	TOTAL	9,193.00	2,301.00	200.00	2,101.00				697.93	777.11	825.96
	ARE ALLOCATION FROM CENTRAL SECTOR STATION (ER		75		75.00	300/	£ 36/	27%	. 15.00	30.75	70.75
	KAHALGAON-STPS 11 DVC (MTPS)	1500	75	. 0	75.00	20%	53% 53%		28.00	39.75	20.25
	TOTAL	500	200	0	200.00	14%	53%	33%	43.00	106.00	66.00 86.25
CEN	TOTAL VER ALLOCATION FROM ISP (JOINT VENTURE OF NHPC I	2,000.00	275.00	0.00	275.00				93.00	145.75	80.25
	8x125 MW INDIRA SAGAR and INDIRA SAGAR LBC	1,015.00	1,015.00	0.00	1,000.00	25%	53%	22%	250.00	530.00	220.00
	ARE ALLOCATION FROM SSP :-	1,015.00	1,015.00	. 0.00	1,000.00	25%	3376	22%	250.00	530.00	220.00
	CANAL HEAD POWER STATION	250.00	143.00	0.00	143.00	25%	43%	32%	35.75	61.49	45.76
	RIVER BED POWER HOUSE	1,200.00	684.00	0.00	684.00	25%	43%	32%	171.00	294.12	218.88
	TOTAL	1,450.00	827.00	0.00	82.7.00	23%	4376	3276	206.75	355.61	264.64
F \$11/	ARE ALLOCATION FROM OMKARESHWAR HEP :-	1,430.00	827.00	0.00	82.7.00				200,73	333,01	204.04
	Omkareshwar Complex	520.00	520.00	0.00	520.00	25%	45%	30%	130.00	234.00	156.00
	ARE ALLOCATION FROM MPPGCI (MP SHARE BASIS):-	320.00	320.00	0.00	- 320.00	7.378	45/0		130.00	2.54.00	250.00
	THIRMAL	TOTAL									
1	AMARKANTAK COMPLEX	240.00	240.00	0.00	240.00	40%	33%	27%	96.00	79.20	64.80
-	AMARKANTAK EXTN.	210.00	210.00	0.00	210.00	40%	33%	27%	84.00	69.30	56.70
3	SATPURA COMPLEX (PH-1 & II & III)	1,080.00	980.00	0.00	980.00	39%	32%	29%	382.20	313.60	284.20
4	SANIAY GANDHI COMPLEX	840.00	840.00	0.00	840.00	40%	32%	28%	336.00	268.80	235.20
	SANJAY GANDHI COMPLEX-EXT	500.00	500.00	0.00		40%	32%	28%	200.00	160.00	140.00
Ť	Sub-Total (MPPGCL- Thermal)	2,870.00	2,770.00	0.00				2070	1,098.20	890.90	780.90
·	MPPGCL -Inter State (Hydel)	2,070.00	2,770.00	0.00	2,7,0.00				2,030.20		700.50
1	GANDHI SAGAR	115.00	58.00	· 0.00	58.00	50%	27%	23%	29.00	15.66	13.34
-	RANAPRATAP & JAWAHARSAGAR	271.00	136.00	0.00	136.00		30%	20%	68.00	40.80	27.20
3	PENCH	160.00	107.00	0.00		ļ	40%	20%	42.80	42.80	21.40
3	RAIGHAT	45.00	23.00	0.00			40%	20%	9.20	9.20	4.60
	UPPCL'(RIHAND, MATATEELA)	43.00	. 55	0.00	55.00		38%	29%		20.90	15.95
<u>-</u>	Sub-Total (MPPGCL-Inter State Hydel)	646.00		0.00			30%	1	167.15	129.36	82.49
	MPPGCL Hydel Projects for MP	0.00	3,3.00	3.50	3,3.00	 		 	1	1	U.1.17
1	BARGI	100.00	100.00	0.00	100.00	25%	50%	25%	25:00	50.00	25.00
 ;	BIRSINGHPUR	20.00	20.00	0.00			50%	30%		10.00	6.00
3	BANSAGAR-I (TONS)	315.00	315.00	0.00	+		40%	30%			94.50
	BANSAGAR-II (SILPARA)	30.00		0.00			40%	30%			9.00
5	 	60.00	60.00	0.00			40%	30%		+- 	
	BANSAGAR-IV (JHINNA)	20.00	20.00	0.00			40%				6.00
7	MARHIKHEDA complex	60.00	60.00	0.00				+			18.00
ı –	Sub-Total (MPPGCL-State Hydel)	605.00	605.00	0.00			1	1	168.50	· · · · · · · · · · · · · · · · · · ·	176.50
	FOTAL MPPGCL HYDEL(Including Inter state projects)	1,251.00		0.00			39.57%	26.329			
	TOTAL MPPGCL (Thermal) Hydel including interstate)	4,121.00	3,754.00	0.00	3,754.00	38.20%	34.10%	27.709	1,433.85	1,280.26	1,039.89
	Gross Capacity (Central Sector+ISP+SSP+QMKARESHWAR+MPPGQ)	18,299.00	8,692.00	200.00	8,477.00	31.7/%	38.23%	29.839	2,761.53	3,322.73	2,592.7/